

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:228  
ANSWERED ON:27.02.2007  
SETTING UP OF NIC IN STATES  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has issued any guidelines to State Governments to set up National Integration Council (NIC);
- (b) if so, the details alongwith the names of the States which have been implemented such guidelines; and
- (c) the names of the States which have not implemented such guidelines alongwith the reasons and action taken against them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (c) : The National Integration Council (NIC) in its meeting held on 24.4.1981 recommended setting up of National Integration Committees at the State and District level. Further NIC in its meeting held on 31.8.2005 again reiterated the need for setting up of State level Committees on the pattern of NIC. Accordingly, all the State Governments and Union Territories of Delhi & Pondicherry were urged to consider setting up such committees. Such Committees were constituted in the States of Assam, Kerala, Orissa, Tamil Nadu, Mizoram, Madhya Pradesh, Sikkim and Uttar Pradesh. Further such Committees at State Level only were constituted in the States of Bihar, Haryana, Himachal Pradesh, Nagaland, Goa, Maharashtra & Punjab. In addition, Governments of Andhra Pradesh & Manipur have issued suitable instructions to constitute such Committees. Government of Arunachal Pradesh has informed that there is no need for such Committee as no communal tension prevails in the State. No intimation has been received from the remaining States.